

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3617  
ANSWERED ON:16.04.2010  
AUDIT OF WATER POLLUTION IN INDIA  
Siricilla Shri Rajaiah

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Comptroller and Auditor General (CAG) has plans to audit water pollution in India; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b) Office of Comptroller & Auditor General (CAG) have informed that they have selected the topic "Water pollution in India" for conducting All India Review during 2010-2011. The scope and extent of Audit will be decided by the CAG as per the provisions of CAG (Duties, Powers & Conditions of service) Act, 1971.